

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

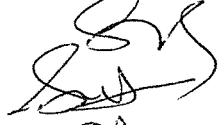

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 31/05/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/29/2018
NAME OF THE PETITIONER(S) : DHARAMCHAND KOCHAR & 1
NAME OF THE RESPONDENT(S) : K.D.P PROPERTIES PVT LTD & 1
SECTION : 241/242

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

K.D.P. Properties	R-SUBRAMANIAN	
R. CHANDRA MOHAN	Mohan Counsel for Respondent	

ORDER

At request of both the parties, list this matter on 18.06.2019.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)